## SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

**Civil Appeal No(s). 3954/2025** 

K. GOPI Appellant(s)

**VERSUS** 

THE SUB REGISTRAR & ORS.

Respondent(s)

(IA No. 260392/2024 - APPLICATION FOR PERMISSION IA No. 260391/2024 - EXEMPTION FROM FILING O.T.)

Date: 07-04-2025 This matter was called on for pronouncement of judgment today.

For Appellant(s) :

Ms. Qurratulain, AOR

For Respondent(s):

Mr. P.S.Raman, AG, Sr. Adv. Mr. Sabarish Subramanian, AOR

Hon'ble Mr. Justice Abhay S.Oka pronounced the Reportable judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Ujjal Bhuyan.

The appeal is allowed in terms of the signed Reportable judgment.

Pending applications also stand disposed of.

(Anita Malhotra) (AVGV RAMU)
AR-CUM-PS Court Master
(Signed Reportable judgment is placed on the file.)